

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
RAJYA SABHA
QUESTION NO 19.11.2009
ANSWERED ON
PEOPLE DISCOURAGED TO FILE RTI APPLICATION .

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SHRI N.R. GOVINDARAJAR

Will the Minister of COAL AND MINES, PUBLIC GRIEVANCES AND PENSIONS be pleased to state :-

- (a) whether the information seekers are facing harassment and threats from officials while filing application to obtain information and public information officers discouraged people from filing application;
- (b) whether it is a fact that about fifty per cent of the rural PIOs did not have a copy of the RTI Act readily available with them; and
- (c) if so, the details thereof?

ANSWER

Minister of State (Independent Charge) of the Ministry of Science and Technology; Minister of State (Independent Charge) of the Ministry of Earth Sciences; Minister of State in the Prime Minister's Office; Minister of State in the Ministry of Personnel, Public Grievances and Pensions; and Minister of State in the Ministry of Parliamentary Affairs

(SHRI PRITHVIRAJ CHAVAN)

- (a) : A report published in a newspaper has pointed out that some information seekers face harassment and threats.
- (b) & (c) : The Act is readily available including on the website of the Department of Personnel & Training.